

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1636

ANSWERED ON:19.11.2010

FOREX VIOLATION CASES

Jardosh Smt. Darshana Vikram;Jindal Shri Naveen;Khaire Shri Chandrakant Bhaurao

Will the Minister of FINANCE be pleased to state:

(a) whether Directorate of Enforcement has investigated and issued show-cause notices in cases relating to contravention of Foreign Exchange Management Act, 1999 (FEMA);

(b) if so, the details thereof for each of the last three years and current year till date;

(c) whether India has obtained membership of any International Body in this connection; and

(d) if so, the details thereof alongwith the objectives and composition of the Body?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) & (b) : Yes, Madam. The Directorate of Enforcement has issued 1391 Show Cause Notices (SCN) during the last three years and in the current year till 31.10.2010 as per the details given below:

S.No.	Year	No. of SCN issued
1.	2007-08	269
2.	2008-09	380
3.	2009-10	463
4.	2010-11 (upto 31.10.2010)	279

(c) : No, Madam.

(d) : Question does not arise.